

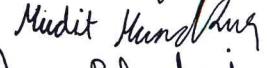
NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 102/12 c/w CA 2/2013	IA 33/17 in TP 41/16 a/w TP 57/16	For hearing	397/398	M.K. Pandurang Setty & 5 Others Vs. Krishna Floor Mills Pvt. Ltd. & 5 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

1.	ADITYA NAKAYAN DHARMENDRA CHATUR SWATHI A.P. (9844464413)	R1 - R5	
2.	B. C. THIRUVENGADAM MUDIT - Mundhra Annu Bharadwaj	Petition " " " "	  

Counsel for petitioner is present. Counsel for respondents is also present.

IA No.33/2017 is taken up today. At request, list it on 13.12.2017 at 3.00 p.m.


 MEMBER (J)


 MEMBER (T)